CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

OA No. 060/00673/2014

Pronounced on: 14.8.2015.

Reserved on : 12.08.2015

CORAM: HON'BLE MR.SANJEEV KAUSHIK, MEMBER(J) HON'BLE MRS.RAJWANT SANDHU, MEMBER(A)

Ishwar Parkash Gupta son of Sh. Matu Ram aged 70 years (Ex-Assistant) I.A.R.I.,Regional Station, Karnal, resident of House No. 413/I, Subhash Colony, Karnal.

.....Applicant

BY: Mr. P.M. Kansal proxy counsel for Mr. D.R. Sharma

VERSUS

- 1. Indian Council of Agricultural Research, through its Secretary, Krishi Bhawan, New Delhi.
- 2. The Director, Indian Agricultural Research Institute, PUSA, New Delhi 110 012.
- 3. The Joint Director (Admn.), Indian Agricultural Research Institute, Pusa, New Delhi 110 012.

.....Respondents

BY ADVOCATE: Mr. R.K. Sharma

<u>ORDER</u>

HON'BLE MRS. RAJWANT SANDHU, MEMBER(A):-

- 1. This OA has been filed under Section 19 of the Administrative Tribunals Act, 1985, seeking the following relief:-
- (i) That impugned order Annexures A-1 and A-3 be quashed/set aside being illegal and arbitrary.

CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

Draft Order in OA.No.060/00673/2014 titled "Ishwar Parkash Gupta Vs. ICAR & Ors.", for consideration please.

(MRS. RAJWANT SANDHU)

MEMBER (A)

13/8/2015

HON'BLE MR. SANJEEV KAUSHIK, JM